NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

62

C.S.P. No. 162/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Southern Digital Screenz India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE SLE 62 Rajesh shahks Advocalte Rajech Shell Hu Petition

<u>ORDER</u>

CSP No. 950/230-232/NCLT/MB/MAH/2017 CSP No. 951/230-232/NCLT/MB/MAH/2017 CSP No. 952/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 07.12.2017.

. Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)